

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 641  
TO BE ANSWERED ON JULY 25, 2024**

**PMAY-U IN GREATER CHENNAI REGION**

**NO. 641. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has sanctioned adequate funds for the construction of Houses under Pradhan Mantri Awas Yojana (PMAY-U) in and around Greater Chennai region and if so, the details thereof;**
- (b) whether the Government has allocated funds under various other schemes under the aegis of the Ministry of Housing and Urban Affairs in the Greater Chennai region with special reference to Chennai South constituency; and**
- (c) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs to provide housing and civic amenities in urban areas through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).**

**Under PMAY-U, Central Assistance is provided to the States/UTs including Tamil Nadu for construction of houses for all eligible families/beneficiaries in urban areas. As on 15.07.2024, a total of 6.80 lakh houses have been sanctioned based on the project proposals submitted by State of Tamil Nadu under PMAY-U, out of which 6.63 lakh have been grounded and 5.70 lakh are completed/delivered to the beneficiaries. Further, in the Chennai South constituency, a total of 15,518 houses have been sanctioned, out of which 15,308 houses have been grounded and 11,062 houses are completed/delivered to the beneficiaries.**

**Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. A total of ₹1,144.68crore of Central Assistance has been released to State of Tamil Nadu under the scheme including Chennai South constituency.**

**Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs including State of Tamil Nadu. Central Assistance amounting to ₹4,626.24 crore has been released to State of Tamil Nadu including Chennai South constituency for AMRUT projects of water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport.**

**Further, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 1,270 projects worth ₹14,687.83 crore (including O&M) for State of Tamil Nadu including Chennai South constituency. Under SBM 2.0, Mission allocation to State of Tamil Nadu is ₹3,296.70 crore against which, ₹656.15 crore have been released.**